

सूचना और प्रसारण मंत्रालय में
सचिव का पद

२४८६. { डा० राम मनोहर लोहिया :
श्री राम सेवक यादव :

क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उनके मंत्रालय के सचिव की जगह पिछले चार महीने से खाली है; और

(ख) यदि हां, तो इसके क्या कारण हैं ?

संसद-कार्य मंत्री (श्री सत्य नारायण सिंह) : (क) एक अधिकारी ने २१-४-६४ से सूचना और प्रसारण मंत्रालय में विशेष सचिव की हैसियत से काम संभाल लिया है।

(ख) सवाल नहीं उठता।

Retired Personnel in Defence Undertakings

2490. { Shri Ram Harkh Yadav:
Shri Murlil Manohar:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that a large number of retired defence personnel are going to be absorbed in public Sector Undertakings; and

(b) if so, their number and details of appointments made?

The Minister of Defence (Shri Y. B. Chavan): (a) There is no such scheme under which a large number of retired Defence personnel may be absorbed in Public Sector Undertakings. A Defence Services Liaison Organization exists in the Re-settlement Directorate under the Ministry of Defence who sponsor the names of retired defence services officers for employment in both Public and Private Sectors, after they are suitably assessed for civil employment by the Re-employment Sub-Committee of the Planning Commission. As regards Defence Services personnel other than officers, demands have been received occasionally

by the Resettlement Directorate from managements of certain Public/Private Undertakings to sponsor names for employment in their Security departments. The whole question of increasing the employment opportunities for ex-service personnel is coming up for consideration by the Indian Soldiers', Sailors and Airmen's Board very shortly.

(b) Does not arise.

Rehabilitation of Defence Personnel

2491. **Shrimati Jyotsna Chanda:** Will the Minister of Defence be pleased to state:

(a) whether every State in India has made arrangements for rehabilitation of defence personnel; and

(b) if so, the area provided in each State for this purpose?

The Minister of Defence (Shri Y. B. Chavan): (a) and (b). A statement containing the names of the States, which have reserved/offered land for rehabilitating Defence personnel and the area of land, where available, is laid on the Table of the House. [Placed in Library. See No. LT-2790/64].

वस्त्र उद्योग में भविष्य निधि योजना

२४९२. श्री हुकम चन्द कच्छवाय : क्या श्रम और रोजगार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि समस्त राज्यों के वस्त्र उद्योगों ने भविष्य निधि की बड़ी हुई दरों अर्थात् ६ से ८ प्रतिशत को लागू कर दिया है; और

(ख) यदि नहीं, तो कपड़े के कितने कारखानों में अभी तक इसे लागू नहीं किया गया है और इसके क्या कारण हैं ?

श्रम और रोजगार मंत्रालय में उपमंत्री तथा योजना उपमंत्री (श्री वे० रा० पट्टाभिरामन) : (क) जी हां, जूट और प्राकृतिक